POST OFFER PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF SHAREHOLDERS OF

APTECH LIMITED

(Registered Office: Elite Auto House, 54-A Sir M. Vasanji Road, Andheri (East) Mumbai – 400 093)

This Public Announcement (this “ Announcement”) is being issued by IL&FS Investsmart Ltd. (“Manager to the Offer”), on behalf of Aptech Investments (the “Acquirer”) pursuant to the Regulation 10 & 12 and in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the “SEBI [SAST] Regulations, 1997”).

This Announcement is in continuation of, and should be read in conjunction with, the original Public Announcement (“PA”) dated July 15, 2005, the corrigendum public announcement dated September 17, 2005 and the Letter of Offer dated September 19, 2005 to the shareholders (“Shareholders”) of Aptech Limited (“APL”).

1	Name of the Target Company	Aptech Limited
2	Name of Acquirer(s)	Aptech Investments
3	Name of Manager to the offer	IL&FS Investsmart Limited
4	Name of the Registrar to the offer, if any	Intime Spectrum Registry Pvt. Ltd.
5	Offer Details	
	a. Date of opening of the offer	September 27, 2005
	b. Date of closure of the offer	October 17, 2005
6	Details of the acquisition	

<table>
<tr><th>S.No.</th><th>Item</th><th colspan="2">Proposed in Offer Document</th><th colspan="2">Actual</th></tr>
<tr><td>1</td><td>Offer price</td><td colspan="2">67.50</td><td colspan="2">67.50</td></tr>
<tr><td>2</td><td>Share holding of acquirer (No & %) before MOU/P.A.</td><td colspan="2">Nil</td><td colspan="2">Nil</td></tr>
<tr><td>3</td><td>Shares acquired by way of MOU or market purchases (No & %) **</td><td colspan="2">1,05,51,000 (25.64%)</td><td colspan="2">1,05,51,000 (25.64%)</td></tr>
<tr><td>4</td><td>Shares acquired in the open offer (No & %)</td><td colspan="2">82,70,000 (20.10%)</td><td colspan="2">3,403 (0.008%)</td></tr>
<tr><td>5</td><td>Size of the open offer (No of shares multiplied by offer price per share)</td><td colspan="2">55,82,25,000</td><td colspan="2">2,29,702.50</td></tr>
<tr><td>6</td><td>Shares acquired after P.A but before 7 working days prior to closure date, if any. (No & %)</td><td colspan="2">N.A</td><td colspan="2">Nil</td></tr>
<tr><td>7</td><td>Post offer share holding of acquirer (No & %) (2+3+4+6)**</td><td colspan="2">1,88,21,000 (45.74%)</td><td colspan="2">1,05,54,403 (25.65%)</td></tr>
<tr><td rowspan="2">8</td><td rowspan="2">Pre & Post offer share holding of Public (No. & %)</td><td>Pre offer</td><td>Post offer</td><td>Pre offer</td><td>Post offer</td></tr>
<tr><td>2,84,19,279 (84.46%)</td><td>20,44,979 (49.70%)</td><td>2,87,19,279 (69.79%)</td><td>3,05,92,674 (74.35%)</td></tr>
</table>

**including 36,00,000 convertible warrants

7 Status of the escrow account, whether released or not: Not released.

8 Payment of interest, if any, to the shareholders along with the details thereof : Nil.

9 Status of investor complaints received, if any : Nil.

The Acquirer and its partners, jointly and severally accept full responsibility for the information contained in this Public Announcement and also for the obligations of the Acquirer and Persons Acting in Concert as laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendments thereof.

This public announcement will also be available on SEBI’s website at **http://www.sebi.gov.in/.**

Issued on behalf of the Acquirer by the Manager to the Offer

MANAGER TO THE OFFER:

IL&FS INVESTSMART

IL &FS Investsmart Ltd.
The IL& FS Financial Centre, Plot C-22, G Block,
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Tel.: (022) 2653333
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Contact person: Mr. Deepesh Patoria

Place : Mumbai
Date : October 26, 2005

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